

Central Administrative Tribunal
Principal Bench

OA No.211/2020
MA No.293/2020



New Delhi, this the 27th day of January, 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)

Anjali,
 D/o Sh. Rajender,
 Aged about 27 years,
 R/o 770/1, Near Shivala,
 Jatwara, Sonipat,
 Haryana-131001
 Post : Domestic Science Teacher
 Post Code : 92/17
 Group-B.

...Applicant

(By Advocate : Shri Anuj Aggarwal)

Versus

1. Delhi Subordinate Services Selection Board (DSSSB), Through its Cairman, Govt. of NCT of Delhi, FC-18, Institutional Area, Karkardooma, Delhi-110092.
2. The Director of Education, Directorate of Education, Govt. of NCT of Delhi, Old Secretariat Building , Civil Lines, Delhi-110054.

...Respondents

(By Advocate : Ms. Esha Mazumdar)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

The Delhi Subordinate Services Selection Board (DSSSB) issued an advertisement No.04/2017 on 20.12.2017, inviting applications for selection of the candidates for various posts, including the post of Domestic Science Teacher (Post Code 92/17). The qualifications stipulated for the post are 1) Bachelor's Degree in Domestic Science/Home Science from a recognized University/Institute and; 2) Bachelor's in Education with Domestic Science/Home Science as a teaching subject. The applicant responded to the advertisement and participated in the examination. However, she was not selected. It is stated that on verification, she was informed that she did not hold the qualification and accordingly was not considered for selection. This OA is filed with a prayer to declare that the applicant fulfils the essential qualification, stipulated for the post and to direct the respondents to consider her candidature.

2. We heard Shri Anuj Aggarwal, learned counsel for applicant and Ms. Esha Mazumdar, learned counsel for respondents.



3. The qualifications prescribed for the post in question read as under :-

“Essential :- 1. Bachelor’s Degree in Domestic science/Home Science from a recognized university/ institute.

2. Bachelor’s in Education with Domestic Science/Home Science as a teaching subject.

Desirable :- 1. Must have passed Hindi as a subject at Secondary Level.”

4. The applicant did not study the Bachelor’s Degree in Domestic Science or Home Science. What she studied is B.Sc. with English, Physics, Computer Science, and Maths in 2010 from Maharshi Dayanand University, Rohtak. However, she is said to have studied Domestic Science and two other subjects at a later stage, as additional subjects and accordingly, she claims that she holds the prescribed qualification. Reliance is placed upon a letter dated 22.04.2019, issued by the University, which reads as under :-

“Sub:- Equivalent Certificate

Reference your application dated 16.04.2019 on the subject cited above.



In this connection, it is to inform you that the syllabus of B.A additional Home Science and B.Ed. additional in Home Science is equal to the syllabus of regular B.A. (Pass) course in Home Science and B.Ed (regular).

However, for employment purposes, the matter is to be decided by the concerned employer.”

5. It is rather unfortunate that the university did not maintain the distinction between the Bachelor's course in Arts and Science. The applicant is said to have studied Home Science in BA. There cannot be a better instance of reducing the education to farcical levels. When the post itself is of Domestic Science Teacher, it is but natural that the study must be on regular basis in graduation of three years in that very subject. The study of that subject through any other mode or on compartmental basis, without regular studies in a bachelors course for Arts, can in no way be treated as equivalent.

6. We do not find any merit in the OA and the same is accordingly, dismissed.

MAs, if any, shall stand disposed of.

There shall be no orders as to costs.



(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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